

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :10-02-2026

**Date : 10.02.2026**

| of<br>ication | Case No.              | Name of the<br>Applicant | C.C<br>Type | Judge<br>/<br>Court<br>Name | C.C<br>Applied For    |
|---------------|-----------------------|--------------------------|-------------|-----------------------------|-----------------------|
| .2026         | ELPET-<br>1/2024      | S.PANDA                  | C.O.        |                             | Order Dtd. 2026-02-06 |
| .2026         | ELPET-<br>1/2024      | R.C.ROUT                 | C.O.        |                             | Order Dtd. 2026-02-06 |
| .2026         | ELPET-<br>2/2024      | R.C.ROUT                 | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 9999-12-31 |
| .2026         | CMP-<br>2071/2025     | B K PANDA                | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 2026-02-09 |
| .2026         | ELPET-<br>10/2024     | R.C.ROUT                 | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 2026-02-06 |
| .2026         | ELPET-<br>14/2024     | R.C.ROUT                 | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 2026-02-06 |
| .2026         | ELPET-<br>14/2024     | S.PANDA                  | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 2026-02-06 |
| .2026         | CONTC-<br>763/2026    | B.K.PATI                 | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 2026-02-06 |
| .2026         | MACA-<br>479/2025     | P. K. BARIK              | C.O.        | COURT<br>NO.<br>12          | Order Dtd. 2026-02-06 |
| .2026         | CMP-<br>239/2026      | A. MOHANTY               | C.O.        | COURT<br>NO. 2<br>OLD       | Order Dtd. 5000-01-01 |
| .2026         | WP (C) -<br>3782/2026 | P. K. JENA               | C.O.        | COURT<br>NO. 2<br>OLD       | Order Dtd. 2026-02-09 |
| .2026         | WP (C) -<br>3817/2026 | P. K. JENA               | C.O.        | COURT<br>NO. 2<br>OLD       | Order Dtd. 2026-02-09 |
| .2026         | WP (C) -<br>3950/2026 | P. K. JENA               | C.O.        | COURT<br>NO. 2<br>OLD       | Order Dtd. 2026-02-09 |
| .2026         | CRLMC-<br>4397/2025   | S.NAYAK                  | C.O.        | COURT<br>NO. 2              | Order Dtd. 2026-02-02 |

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|       |                    |             |      | OLD             |                       |
| .2026 | CONTC-294/2026     | L.D.PANDA   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-04 |
| .2026 | RSA-622/2025       | P.C.MOHANTY | C.O. | COURT NO. 21    | Order Dtd. 2026-04-07 |
| .2026 | CRLMC-4391/2025    | J.PARIDA    | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-03-12 |
| .2026 | CRLMC-2193/2025    | S.K.DAS     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CMP-245/2026       | P.BASTIA    | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | CMP-234/2026       | A.MOHANTY   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | CRLREV-360/2024    | T.SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-03 |
| .2026 | CMP-155/2026       | N.MALLICK   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-04 |
| .2026 | CONTC-1077/2025    | D.K.PANDA   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 2065/2026 | S C PANI    | C.O. | COURT NO. 23    | Order Dtd. 2026-03-05 |
| .2026 | CRLMC-2093/2024    | P.K.MOHANTY | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | CRLMC-5391/2025    | J.KAMILA    | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | CRLMC-4794/2025    | J.KAMILA    | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | MACA-330/2025      | S.SWAIN     | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | MACA-595/2025      | S.SWAIN     | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | MACA-215/2025      | P.K.LENKA   | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | CRLA-469/2025      | M.MOHANTY   | C.O. | COURT NO. 23    | Order Dtd. 2026-02-06 |
| .2026 | CONTC-             | N.K.ROUT    | C.O. | COURT           | Order Dtd. 2026-03-20 |

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|       | 639/2026               |                       |      | NO. 2<br>OLD          |                       |
| .2026 | CMP-<br>176/2026       | D.SWAIN               | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | CONTC-<br>6394/2024    | H.K.MOHANTA           | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | RSA-<br>405/2023       | P PANDA               | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd. 2026-03-06 |
| .2026 | CRLA-<br>175/2024      | A K BEHERA            | C.O. | COURT<br>NO. 5        | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>41733/2023 | S K BISWAL            | C.O. | COURT<br>NO. 5        | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>41733/2023 | A K JATI              | C.O. | COURT<br>NO. 5        | Order Dtd. 2026-02-06 |
| .2026 | RSA-6/2026             | K C SAMAL             | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-03-20 |
| .2026 | WP (C) -<br>3712/2026  | D J NAYAK             | C.O. | COURT<br>NO.<br>20    | Order Dtd. 2026-02-06 |
| .2026 | RSA-<br>96/2025        | S MOAHARANA           | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-05-05 |
| .2026 | RSA-<br>22/2026        | G R PATRA             | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-05-06 |
| .2026 | WP (C) -<br>2964/2026  | MONOMOY BASU          | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-03-24 |
| .2026 | WP (C) -<br>2203/2026  | R K SAHU              | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>2203/2026  | R MALLICK             | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>2568/2026  | P SAHOO               | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-03-17 |
| .2026 | CRLMC-<br>5391/2025    | SRINIBASH<br>MOHANTY  | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>4237/2026  | S DAS                 | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-02-09 |
| .2026 | CRLREV-<br>97/2026     | HIMANSHU KUMR<br>BHOL | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-02-03 |

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| .2026 | WP (C) -<br>1076/2026  | S K SAMAL                 | C.O. | COURT<br>NO.<br>21 | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>1076/2026  | K SAHOO                   | C.O. | COURT<br>NO.<br>21 | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>13257/2022 | L D PANDA                 | C.O. | COURT<br>NO.<br>21 | Order Dtd. 2026-02-03 |
| .2026 | WP (C) -<br>20380/2025 | B SAMAL                   | C.O. | COURT<br>NO.<br>21 | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>665/2026   | M R ROUSTRAY              | C.O. | COURT<br>NO.<br>21 | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>2635/2026  | GOPINATH SETHI<br>(S.P.C) | C.O. | COURT<br>NO.<br>21 | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>1521/2026  | B K MOHARANA              | C.O. | COURT<br>NO. 1     | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3023/2026  | M R ROUSTRAY              | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3110/2026  | L D PANDA                 | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3914/2026  | L D PANDA                 | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3904/2026  | L D PANDA                 | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3897/2026  | L D PANDA                 | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4120/2026  | L D PANDA                 | C.O. | COURT<br>NO. 1     |                       |
| .2026 | WP (C) -<br>4232/2026  | P K PANI                  | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-23 |
| .2026 | WP (C) -<br>4299/2026  | B K SWAIN                 | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-12 |
| .2026 | CONTC-<br>7341/2024    | S R SETHI                 | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>22445/2025 | J J PRADHAN               | C.O. | COURT<br>NO. 1     | Order Dtd. 9999-12-31 |
| .2026 | BLAPL-<br>10792/2025   | P K PAL                   | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -               | N K ROUT                  | C.O. | COURT              | Order Dtd. 2026-02-09 |

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|       | 8848/2023             |                            |      | NO. 1                 |                       |
| .2026 | WP (C) -<br>8848/2023 | S. R BARIK                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3350/2026 | P K ROUSTRAY               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-03-16 |
| .2026 | WP (C) -<br>2987/2026 | P K DAS                    | C.O. | COURT<br>NO. 1        | Order Dtd. 9999-12-31 |
| .2026 | CONTC-<br>8971/2023   | M/S BISWAJIT<br>PARIDA     | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | ABLAPL-<br>6541/2023  | G C JENA                   | C.O. | COURT<br>NO. 1        | Order Dtd. 2023-07-24 |
| .2026 | BLAPL-<br>10554/2025  | B DAS                      | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-<br>10489/2025  | B DAS                      | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-<br>10820/2025  | P K MOHANTY                | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | CONTC-<br>9153/2023   | I PANDA                    | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>596/2021  | A. SUNDARAY                | C.O. | COURT<br>NO. 3        | Order Dtd. 2026-03-30 |
| .2026 | BLAPL-<br>11055/2025  | BINDU SAGAR<br>SWAIN       | C.O. | COURT<br>NO. 3        | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-<br>9850/2025   | JADUNATH<br>PRADHAN        | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-<br>10856/2025  | KARTIK CHANDRA<br>TRIPATHY | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | MATA-<br>341/2024     | T MISHRA                   | C.O. | COURT<br>NO. 1        | Order Dtd. 9999-12-31 |
| .2026 | CRLMC-<br>809/2023    | A K BEHERA                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>3134/2026 | U. K. SAHU                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3703/2026 | U. K. SAHU                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3644/2026 | U. K. SAHU                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -              | S. C. DASH                 | C.O. | COURT                 | Order Dtd. 2026-02-04 |

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|       | 3642/2026              |              |      | NO. 1                 |                       |
| .2026 | WP (C) -<br>3476/2026  | U. K. SAHU   | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>1386/2026  | S. K. NAYAK  | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3338/2026  | T. K. NAYAK  | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3126/2026  | T. K. NAYAK  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3099/2026  | P. K. BHUYAN | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>22811/2025 | S. SAHOO     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3677/2026  | C. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3536/2026  | J. LENKA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>1374/2026  | D. BISWAL    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3739/2026  | J. LENKA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3759/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3318/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3320/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3351/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3352/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3356/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3384/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |

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| .2026 | WP (C) -<br>3465/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3471/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3473/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3475/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3477/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3491/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3589/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3507/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3521/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3556/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3563/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3582/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3608/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3720/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3723/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3746/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3748/2026 | R. SAMAL | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3749/2026 | R. SAMAL | C.O. | COURT<br>NO. 2        | Order Dtd. 2026-02-04 |

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|       |                        |              |      | OLD                   |                       |
| .2026 | WP (C) -<br>3751/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3759/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3752/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3756/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3564/2026  | R. SAMAL     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>3627/2026  | D. BISWAL    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3512/2026  | PITAMBAR     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>3394/2026  | T. K. NAYAK  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>1448/2026  | S. DAS       | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-01-21 |
| .2026 | FAO-<br>41/2026        | S. K. SAHOO  | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-03-26 |
| .2026 | WP (C) -<br>2034/2026  | S. K. PATRA  | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>35089/2025 | S. K. PATRA  | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4133/2026  | M. BASU      | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>2748/2026  | G. B. PARIDA | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4178/2026  | M. M. NAYAK  | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-02-19 |
| .2026 | WP (C) -<br>4162/2026  | M. M. NAYAK  | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-02-19 |
| .2026 | WP (C) -<br>3434/2026  | D. BISWAL    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |

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| .2026 | WP (C) -<br>3425/2026 | U. K. SAHU     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>2601/2026 | G. P. JENA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4158/2026 | A. R. MAJHI    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4334/2026 | S. M. SINGH    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4329/2026 | S. M. SINGH    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4324/2026 | S. M. SINGH    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>1878/2026 | A. BHOI        | C.O. | COURT<br>NO.<br>25    | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>1982/2026 | R. PANIGRAHY   | C.O. | COURT<br>NO.<br>25    | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>1982/2026 | S. BEHERA      | C.O. | COURT<br>NO.<br>25    | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>3145/2026 | M. R. SAHOO    | C.O. | COURT<br>NO.<br>25    | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>2827/2026 | M. R. ROUSTRAY | C.O. | COURT<br>NO.<br>25    | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>3783/2026 | S. K. RATH     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3516/2026 |                | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3523/2026 | G. D. MALLICK  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3534/2026 | G. D. MALLICK  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3515/2026 | G. D. MALLICK  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3362/2026 | S. SWAIN       | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>2768/2026 | S. NAYAK       | C.O. | COURT<br>NO. 2        | Order Dtd. 2026-02-04 |

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| .2026 | WP (C) -<br>3135/2026  | U. K. SAHU     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3307/2026  | U. K. SAHU     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3309/2026  | U. K. SAHU     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | ABLAPL-<br>14475/2025  | B R SENAPATI   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3764/2026  | P. K. JENA     | C.O. | COURT<br>NO.<br>12    | Order Dtd. 2026-04-06 |
| .2026 | CRLMP-<br>62/2026      | A.K.SRICHANDAN | C.O. | COURT<br>NO.<br>12    | Order Dtd. 2026-02-05 |
| .2026 | CRLMC-<br>582/2025     | D.P.DASH       | C.O. | COURT<br>NO.<br>15    | Order Dtd. 2026-02-25 |
| .2026 | CRLMC-<br>2190/2024    | G.JAYASINGH    | C.O. | COURT<br>NO.<br>15    | Order Dtd. 2026-02-06 |
| .2026 | FAO-<br>50/2026        | N.K.ROUT       | C.O. | COURT<br>NO.<br>23    | Order Dtd. 2026-03-31 |
| .2026 | WP (C) -<br>2947/2026  | M.DAS          | C.O. | COURT<br>NO. 6        | Order Dtd. 2026-03-17 |
| .2026 | BLAPL-<br>10064/2025   | P. R. SWAIN    | C.O. | COURT<br>NO. 6        | Order Dtd. 2026-02-09 |
| .2026 | TRP (C) -<br>435/2023  | N CH SINHA     | C.O. | COURT<br>NO.<br>12    | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>37785/2023 | N D TRIPAHY    | C.O. | COURT<br>NO.<br>12    | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>22482/2025 | J J PRADHAN    | C.O. | COURT<br>NO. 1        | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>27682/2025 | S K RATH       | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3908/2026  | S. S.PASAYAT   | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>36356/2025 | S. K. MOHANTY  | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4217/2026  | B. SINGH       | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |

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| .2026 | WP (C) -<br>4214/2026 | B. SINGH       | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4101/2026 | G. R. PATRA    | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4325/2026 | S. PANDA       | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3984/2026 | S. K. SUNDARA  | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4126/2026 | M. R. SAHOO    | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | CONTC-<br>6057/2025   | G.SUNDARA      | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-06 |
| .2026 | CONTC-<br>6037/2025   | G.SUNDARA      | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>3898/2026 | M. R. SAHOO    | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | CONTC-<br>6036/2025   | G.SUNDARA      | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>353/2026  | S. NAYAK       | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-09 |
| .2026 | CONTC-<br>6035/2025   | G.SUNDARA      | C.O. | COURT<br>NO. 1     | Order Dtd. 2026-02-06 |
| .2026 | RVWPET-<br>20/2026    | A. MOHANTY     | C.O. | COURT<br>NO.<br>12 | Order Dtd. 2026-04-06 |
| .2026 | CONTC-<br>6034/2025   | G.SUNDARA      | C.O. | COURT<br>NO.<br>12 | Order Dtd. 2026-02-06 |
| .2026 | CONTC-<br>6033/2025   | G.SUNDARA      | C.O. | COURT<br>NO.<br>12 | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>4200/2026 | B. K. MOHARANA | C.O. | COURT<br>NO.<br>12 | Order Dtd. 2026-03-09 |
| .2026 | WP (C) -<br>3826/2026 | P. L. MISHRA   | C.O. | COURT<br>NO.<br>12 | Order Dtd. 2026-02-05 |
| .2026 | CONTC-<br>6032/2025   | G.SUNDARA      | C.O. | COURT<br>NO.<br>12 | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -              | P. K. JENA     | C.O. | COURT              | Order Dtd. 9999-12-31 |

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|       | 4000/2026              |               |      | NO. 2<br>OLD          |                       |
| .2026 | CONTC-<br>6031/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>1910/2026  | P. K. MOHANTY | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>24972/2025 | H. K. MOHANTA | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-<br>6030/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-<br>6029/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>3308/2026  | U. P. BAG     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) -<br>3702/2026  | SARAT DASH    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | CONTC-<br>6028/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>3306/2026  | U. P. BAG     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-04 |
| .2026 | CONTC-<br>6027/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>32960/2025 | A K ACHARYA   | C.O. | COURT<br>NO.<br>16    | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3713/2026  | SARAT DASH    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | CONTC-<br>6025/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>36979/2025 | S. DAS        | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-01-29 |
| .2026 | CONTC-<br>6024/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-<br>6023/2025    | G.SUNDARA     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>3728/2026  | SARAT DASH    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |

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| .2026 | CONTC-6022/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6021/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6019/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 3714/2026 | SARAT DASH       | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | CONTC-6015/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6014/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 3716/2026 | SARAT DASH       | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | CONTC-6013/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6012/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6011/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-9179/2025    | S. CHOUDHURY     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | CONTC-6010/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6009/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-11978/2025   | JADUNATH PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) - 4146/2026 | A S SAMATRAY     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6008/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-6007/2025    | G.SUNDARA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | CONTC-5988/2025    | G.SUNDARA        | C.O. | COURT NO. 2     | Order Dtd. 2026-02-06 |

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|       |                        |             |      | OLD                   |                       |
| .2026 | WP (C) -<br>32764/2024 | P N NAYAK   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>32760/2024 | P N NAYAK   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>32781/2024 | P N NAYAK   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>32765/2024 | P N NAYAK   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>36254/2025 | U. K. SAHU  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-02 |
| .2026 | WP (C) -<br>3731/2026  | U. K. SAHU  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>3732/2026  | U. K. SAHU  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>22878/2025 | D BARIK     | C.O. | COURT<br>NO.<br>21    | Order Dtd. 2026-04-06 |
| .2026 | WP (C) -<br>35613/2025 | D BARIK     | C.O. | COURT<br>NO.<br>12    | Order Dtd. 2026-04-06 |
| .2026 | WP (C) -<br>3734/2026  | U. K. SAHU  | C.O. | COURT<br>NO.<br>12    | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>4166/2026  | B. DAS      | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | WP (C) -<br>3779/2026  | U. K. SAHU  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) -<br>4127/2026  | B DAS       | C.O. | COURT<br>NO. 2<br>OLD |                       |
| .2026 | WP (C) -<br>32107/2011 | A K DAS     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-03 |
| .2026 | CRLMC-<br>1718/2024    | M K MOHANTY | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-01-30 |
| .2026 | CRLMC-<br>1718/2024    | A K SWAIN   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-01-30 |
| .2026 | WP (C) -<br>18140/2023 | R K PANDA   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-01-30 |

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|-------|--------------------|-------------------------|------|-----------------|-----------------------|
| .2026 | ARBA-12/2014       | K SAHOO                 | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-01-30 |
| .2026 | ARBA-13/2014       | K SAHOO                 | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-01-30 |
| .2026 | ABLAPL-14291/2025  | B R SENAPATI            | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-820/2026    | P K PAL                 | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-290/2026    | BISWAJIT SAHOO          | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | CMP-126/2026       | SOMANATH BARDHAN        | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | ABLAPL-161/2026    | M N MOHANTY             | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-866/2026    | B B ROUT                | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-844/2026    | BB ROUT                 | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-25 |
| .2026 | ABLAPL-843/2026    | P. K. DASH              | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-449/2026    | SUMIT SATPATHY          | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-01-21 |
| .2026 | ABLAPL-203/2025    | R. K. BARIK             | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-01-09 |
| .2026 | BLAPL-13312/2025   | GYANENDRA CHANDRA SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-13349/2025   | H. K. PANDA             | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) - 3837/2026 | A. MOHANTY              | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) - 3837/2026 | B. K. PARDHI            | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-05 |
| .2026 | WP (C) - 3651/2026 | D. BISWAL               | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 3722/2026 | M. K. PRADHAN           | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |

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| .2026 | WP (C) -<br>3928/2026  | B. BEHERA                 | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | ABLAPL-<br>852/2026    | B. K. PATI                | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-<br>11568/2025   | B. DAS                    | C.O. | COURT<br>NO. 3        | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-<br>1233/2025   | PRADIPTA KUMAR<br>MOHANTY | C.O. | COURT<br>NO. 3        | Order Dtd. 2025-02-04 |
| .2026 | WP (C) -<br>3917/2026  | D. K. MOHANTY             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | BLAPL-<br>7873/2025    | PRADIPTA KUMAR<br>MOHANTY | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3722/2026  | D. K. MOHANTY             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | BLAPL-<br>11292/2025   | B. P. TANGA               | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3798/2026  | D. K. MOHANTY             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | BLAPL-<br>11818/2025   | DILLIP SAMAL              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3721/2026  | D. K. MOHANTY             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 9999-12-31 |
| .2026 | ABLAPL-<br>861/2026    | P. K. MISHRA              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>36938/2025 | P. K. JENA                | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-05 |
| .2026 | ABLAPL-<br>860/2026    | JAYADEBA<br>BEHERA        | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>17424/2025 | M. R. BARIK               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-03-18 |
| .2026 | ABLAPL-<br>865/2026    | BHARAT BEHERA             | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3833/2026  | A. K. PANDA               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-05 |
| .2026 | ABLAPL-<br>867/2026    | R. C. ROUT                | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3736/2026  | K. PARIDA                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-05 |

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| .2026 | WP (C) -<br>3919/2026 | P. K. LENKA              | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-05 |
| .2026 | ABLAPL-<br>863/2026   | M. R. SAHOO              | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3662/2026 | D. SAHU                  | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-<br>13333/2025  | P. PRADHAN               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>4022/2026 | A. K. PANDA              | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | WP (C) -<br>3877/2026 | A. K. PANDA              | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-<br>9106/2025   | PABITRA KUMAR<br>MOHANTY | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3943/2026 | S. GUPTA                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-<br>11975/2025  | D. P. DASH               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3934/2026 | S. GUPTA                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-<br>13495/2025  | D. P. DASH               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3527/2026 | B. N.<br>MOHAPATRA       | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-<br>9607/2025   | B. DAS                   | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>1426/2026 | B. N.<br>MOHAPATRA       | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | ABLAPL-<br>857/2026   | K. SAHOO                 | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3121/2026 | G. P. JENA               | C.O. | COURT<br>NO. 1        | Order Dtd. 2026-02-06 |
| .2026 | ABLAPL-<br>427/2026   | K. SAHOO                 | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-01-21 |
| .2026 | WP (C) -<br>4091/2026 | G. SUNDARA               | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-<br>10424/2025  | LAXMIDHAR<br>MOHANTY     | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) -<br>3979/2026 | B. K. SWAIN              | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd. 2026-02-06 |

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| .2026 | BLAPL-11396/2025   | J. KAMILA              | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | BLAPL-11398/2025   | J. KAMILA              | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) - 3982/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 3989/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-11794/2025   | SOURAVA CH. DASH       | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) - 3995/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 3999/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-10418/2025   | AJIT KUMAR SAHOO       | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) - 4012/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | BLAPL-12099/2025   | PRASANTA KUMAR DAS     | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | WP (C) - 4014/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | WP (C) - 4031/2026 | B. K. SWAIN            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-06 |
| .2026 | ABLAPL-845/2026    | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-823/2026    | PANCHANAN PANIGRAHI    | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | CONTC-187/2026     | D.BISWAL               | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-04 |
| .2026 | WP (C) - 4459/2025 | D K MOHANTY            | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-02 |
| .2026 | ABLAPL-855/2026    | BIBHUPRASAD MISHRA     | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-02-09 |
| .2026 | ABLAPL-862/2026    | BINDU SAGAR SWAIN      | C.O. | COURT NO. 3     | Order Dtd. 2026-02-09 |

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|       |                     |                            |         | OLD             |                           |
| .2026 | ABLAPL-854/2026     | KARTIK CHANDRA TRIPATHY    | C.O.    | COURT NO. 3 OLD | Order Dtd. 2026-02-24     |
| .2026 | ABLAPL-842/2026     | SUVENDU BARIK              | C.O.    | COURT NO. 3 OLD | Order Dtd. 2026-02-09     |
| .2026 | CONTC-4255/2024     | SANDHYARANI PANI           | GENERAL |                 | Order Dtd. 2026-02-04     |
| .2026 | WP (C) - 3340/2026  | SANDHYARANI PANI           | GENERAL |                 | Order Dtd. 2026-02-04     |
| .2026 | WP (C) - 28927/2023 | MANOJ KUMAR RANA           | GENERAL |                 | Order Dtd. 2023-09-05     |
| .2026 | WP (C) - 3336/2026  | SANDHYARANI PANI           | GENERAL |                 | Order Dtd. 2026-02-04     |
| .2026 | WP (C) - 28922/2023 | MANOJ KUMAR RANA           | GENERAL |                 | Order Dtd. 2023-09-05     |
| .2026 | WP (C) - 5786/2023  | MANOJ KUMAR RANA           | GENERAL |                 | Order Dtd. 2023-05-04     |
| .2026 | WP (C) - 30243/2025 | SOVNA PRIYADARSHINI PARIDA | GENERAL |                 | Judgement Dtd. 2026-01-16 |
| .2026 | WP (C) - 1999/2026  | PRAHALLAD CHANDRA DAS      | GENERAL |                 | Order Dtd. 2026-01-28     |
| .2026 | WP (C) - 2003/2026  | PRAHALLAD CHANDRA DAS      | GENERAL |                 | Order Dtd. 2026-01-28     |
| .2026 | WP (C) - 2126/2026  | ANANTA KISHOR NANDA        | GENERAL |                 | Entire Document           |
| .2026 | CMP-558/2025        | SOUMYASARATHI DAS          | GENERAL |                 | Order Dtd. 2026-01-06     |
| .2026 | WP (C) - 3320/2025  | MANASH RANJAN BAUG         | GENERAL |                 | Order Dtd. 2026-02-09     |
| .2026 | WP (C) - 3863/2026  | MANAS PATI                 | GENERAL |                 | Order Dtd. 2026-02-09     |
| .2026 | CRLREV-415/2011     | SANATAN MAHALIK            | GENERAL |                 | Order Dtd. 2023-10-18     |
| .2026 | CRLREV-974/2011     | APARESH BHOI               | GENERAL |                 | Entire Brief              |
| .2026 | WP (C) - 3879/2026  | MANAS PATI                 | GENERAL |                 | Order Dtd. 2026-02-09     |

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| .2026 | WP (C) -<br>23262/2010 | ASUTOSH ROUT              | GENERAL |  | Petition With Annexures |
| .2026 | WP (C) -<br>1017/2026  | MOHAMMED<br>MUSTAQ ANSARI | GENERAL |  | Order Dtd. 2026-01-29   |
| .2026 | WP (C) -<br>3854/2026  | MANAS PATI                | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | WP (C) -<br>3849/2026  | MANAS PATI                | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | WP (C) -<br>4001/2026  | MANAS PATI                | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | WP (C) -<br>3182/2026  | ARUPANANDA<br>GOSWAMY     | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | MATA-<br>133/2015      | DEBA KUMAR<br>RATH        | GENERAL |  | Entire Order            |
| .2026 | WP (C) -<br>23073/2025 | MANOJ KUMAR<br>RANA       | GENERAL |  | Order Dtd. 2025-09-25   |
| .2026 | CMP-<br>655/2025       | ANKIT MISHRA              | GENERAL |  | Order Dtd. 2026-01-09   |
| .2026 | WP (C) -<br>14627/2024 | DEO KENDRAPARA            | GENERAL |  | Order Dtd. 2024-06-24   |
| .2026 | FAO-<br>263/2010       | MANOJ KUMAR<br>RANA       | GENERAL |  | Order Dtd. 2025-03-21   |
| .2026 | BLAPL-<br>1411/2025    | RAJENDRA<br>NARAYAN ROUT  | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | WP (C) -<br>3191/2026  | ARUPANANDA<br>GOSWAMY     | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | ABLAPL-<br>856/2026    | SWARAJ PATEL              | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | WP (C) -<br>27020/2023 | MANOJ KUMAR<br>RANA       | GENERAL |  | Order Dtd. 2023-09-01   |
| .2026 | BLAPL-<br>9540/2025    | RAJENDRA<br>NARAYAN ROUT  | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | BLAPL-<br>11090/2025   | RAJENDRA<br>NARAYAN ROUT  | GENERAL |  | Order Dtd. 2026-02-09   |
| .2026 | WP (C) -<br>34185/2025 | KAILASH<br>CHANDRA MISHRA | GENERAL |  | Order Dtd. 2026-02-02   |
| .2026 | WP (C) -<br>10770/2018 | SRITAM KUMAR<br>MOHAPATRA | GENERAL |  | Annexure                |
| .2026 | WP (C) -<br>14643/2024 | DEO KENDRAPARA            | GENERAL |  | Order Dtd. 2024-06-24   |

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| .2026 | WP (C) -<br>10846/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Judgement Dtd. 2024-05-03 |
| .2026 | MATA-<br>192/2024      | SHIBA SANKAR<br>BISWAL | GENERAL |  | Order Dtd. 2026-01-29     |
| .2026 | WP (C) -<br>19925/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-23     |
| .2026 | FAO-<br>822/2019       | MANOJ KUMAR<br>RANA    | GENERAL |  | Order Dtd. 2025-01-31     |
| .2026 | CONTC-<br>5009/2024    | SANDHYARANI<br>PANI    | GENERAL |  | Order Dtd. 2026-02-09     |
| .2026 | CONTC-<br>5011/2024    | SANDHYARANI<br>PANI    | GENERAL |  | Order Dtd. 2026-02-09     |
| .2026 | WP (C) -<br>21211/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-09-04     |
| .2026 | WP (C) -<br>9567/2021  | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-02-02     |
| .2026 | WP (C) -<br>11207/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-05-07     |
| .2026 | WP (C) -<br>17977/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-09     |
| .2026 | WP (C) -<br>18922/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-13     |
| .2026 | WP (C) -<br>985/2026   | MANOJ KUMAR<br>RANA    | GENERAL |  | Order Dtd. 2026-02-06     |
| .2026 | WP (C) -<br>17914/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-02     |
| .2026 | WP (C) -<br>21561/2022 | DEBENDRA<br>BEHERA     | GENERAL |  | Order Dtd. 2026-01-29     |
| .2026 | WP (C) -<br>25509/2022 | MANOJ KUMAR<br>RANA    | GENERAL |  | Order Dtd. 2025-10-24     |
| .2026 | WP (C) -<br>19705/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-20     |
| .2026 | WP (C) -<br>19662/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-22     |
| .2026 | WP (C) -<br>17865/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-08-02     |
| .2026 | WP (C) -<br>14741/2024 | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-06-24     |
| .2026 | WP (C) -<br>9419/2024  | GNYANANJAN<br>PANDA    | GENERAL |  | Order Dtd. 2024-04-22     |

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| .2026 | WP (C) -<br>19940/2024 | GNYANANJAN<br>PANDA   | GENERAL |  | Order Dtd. 2024-08-23                        |
| .2026 | ABLAPL-<br>12640/2025  | BIJAY K DALAI         | GENERAL |  | Order Dtd. 2025-11-12                        |
| .2026 | WP (C) -<br>31715/2025 | R K MOHABHOI          | GENERAL |  | Order Dtd. 2026-01-27                        |
| .2026 | WP (C) -<br>4247/2026  | SARAT DASH            | GENERAL |  | Order Dtd. 2026-02-09                        |
| .2026 | WP (C) -<br>3712/2026  | D J NAYAK             | GENERAL |  | Order Dtd. 2026-02-06                        |
| .2026 | WP (C) -<br>698/2026   | J P KAR               | GENERAL |  | Order Dtd. 2026-02-09                        |
| .2026 | ABLAPL-<br>11903/2024  | BALARAM SINGH         | GENERAL |  | Order Dtd. 2026-02-09                        |
| .2026 | MACA-<br>588/2025      | P N NAYAK             | GENERAL |  | Order Dtd. 2026-02-06                        |
| .2026 | WP (C) -<br>22944/2025 | S BEHERA              | GENERAL |  | Order Dtd. 2026-02-09                        |
| .2026 | WP (C) -<br>34578/2025 | S BEHERA              | GENERAL |  | Order Dtd. 2026-02-09                        |
| .2026 | WP (C) -<br>4209/2026  | SAROJ KUMAR<br>PARIDA | GENERAL |  | Order Dtd. 2026-02-09                        |
| .2026 | WP (C) -<br>34296/2025 | S SAHOO               | GENERAL |  | Order Dtd. 2025-12-02                        |
| .2026 | CMP-<br>593/2015       | S P SAHOO             | GENERAL |  | Order Dtd. 2015-07-03                        |
| .2026 | OJC-<br>4321/1997      | G SUNDARA             | GENERAL |  | Order Dtd. 2017-12-13                        |
| .2026 | WP (C) -<br>17772/2012 | N K ROUT              | GENERAL |  | Order Dtd. 2024-04-03                        |
| .2026 | FA-<br>271/1983        | S P SAHOO             | GENERAL |  | Order Dtd. 2007-03-28                        |
| .2026 | CRLA-<br>514/2021      | S SAHOO               | GENERAL |  | Order Dtd. 2026-02-20                        |
| .2026 | OJC-<br>4037/2001      | S MOHARANA            | GENERAL |  | Order Dtd. 2001-04-05                        |
| .2026 | WP (C) -<br>4271/2003  | J K MAHARANA          | GENERAL |  | Order Dtd. 2009-07-30                        |
| .2026 | FA-                    | M. MOBIN              | GENERAL |  | Order Dtd. 9999-12-31Judgement Dtd. 9999-12- |

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|       | 310/1982            |             |         |  | 31, Misc. case,  |
| .2026 | CRLMC-298/2026      | S N GAYA    | GENERAL |  | Order Dtd. 2026-01-28  |
| .2026 | WP (C) - 36273/2025 | P K PRADHAN | GENERAL |  | Order Dtd. 2026-01-07  |
| .2026 | WP (C) - 24613/2025 | D.K.NAIK    | GENERAL |  | Order Dtd. 2025-09-26  |
| .2026 | WP (C) - 24615/2025 | D.K.NAIK    | GENERAL |  | Order Dtd. 2025-09-26  |
| .2026 | WP (C) - 24591/2025 | D.NAIK      | GENERAL |  | Order Dtd. 2025-09-26  |
| .2026 | CONTC-7079/2021     | M.R.BARIK   | GENERAL |  | Order Dtd. 2026-02-03  |
| .2026 | CRLMC-2660/2023     | P.K.ROUTRAY | GENERAL |  | Order Dtd. 2024-03-06<br>Petition, Appeal memo, Annexure, Misc. case, Counter, Low Court Record, Plaint, Entire Order, |
| .2026 | WA-1204/2022        | C.R.NAYAK   | GENERAL |  | Order Dtd. 2025-03-26  |
| .2026 | WP (C) - 7674/2013  | P.NAYAK     | GENERAL |  | Order Dtd. 2018-12-31  |
| .2026 | WP (C) - 8628/2016  | P.P.BARIK   | GENERAL |  | Vakalatnama  |
| .2026 | WP (C) - 32107/2011 | J.KAR       | GENERAL |  | Order Dtd. 2026-02-03  |
| .2026 | CRLMC-1619/2023     | H.K.DAS     | GENERAL |  |  |
| .2026 | OJC-12223/2001      | J.KAMILA    | GENERAL |  | Order Dtd. 2021-03-30<br>Petition, Appeal memo, Annexure, Misc. case, Counter, Pla                                     |
| .2026 | RSA-225/2005        | T.K.NAYAK   | GENERAL |  |  |
| .2026 | WP (C) - 10853/2022 | B.S.SWAIN   | GENERAL |  | Order Dtd. 2025-09-09  |
| .2026 | WP (C) - 19996/2024 | S.P.SAHOO   | GENERAL |  | Petition Annexure,   |
| .2026 | CRLMC-3319/2024     | P.K.R       | GENERAL |  | Petition Appeal memo, Annexure, Misc. case, Counter, Entire Order,   |
| .2026 | WP (C) - 31/2026    | P.K.ROUTRAY | GENERAL |  | Order Dtd. 2026-03-10  |
| .2026 | CRLMC-283/2026      | P.BEHERA    | GENERAL |  | Order Dtd. 2026-03-10  |
| .2026 | CRLREV-             | H.K.BHOL    | GENERAL |  | Order Dtd. 2026-02-09  |

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|       | 83/2026             |                    |         |  |   |
| .2026 | CRLREV-989/2025     | J.SAHOO            | GENERAL |  | Order Dtd. 2026-02-19                   |
| .2026 | WP (C) - 19692/2024 | D.K.BEHERA         | GENERAL |  | Order Dtd. 2026-02-04                   |
| .2026 | WP (C) - 2756/2026  | S.S.PASAYAT        | GENERAL |  | Order Dtd. 2026-02-04                   |
| .2026 | CONTC-5634/2025     | S.S.PASAYAT        | GENERAL |  | Order Dtd. 2026-02-05                   |
| .2026 | WP (C) - 2769/2026  | S.S.PASAYAT        | GENERAL |  | Order Dtd. 2026-02-04                   |
| .2026 | WP (C) - 2766/2026  | S.S.PASAYAT        | GENERAL |  | Order Dtd. 2026-02-04                   |
| .2026 | BLAPL-8474/2025     | S.BISWAL           | GENERAL |  | Order Dtd. 2026-02-16                   |
| .2026 | CRLMC-5327/2025     | S.P.SAMANTA        | GENERAL |  | Order Dtd. 2025-12-16                   |
| .2026 | WP (C) - 22815/2024 | P.K.PATRA          | GENERAL |  | Order Dtd. 2024-09-17Petition,Annexure, |
| .2026 | WP (C) - 19108/2025 | A.K.JATI           | GENERAL |  | Order Dtd. 2025-08-12                   |
| .2026 | CRLMC-434/2026      | M.K.PANI           | GENERAL |  | Order Dtd. 2026-02-24                   |
| .2026 | ABLAPL-821/2026     | J.PRADHAN          | GENERAL |  | Order Dtd. 2026-02-09                   |
| .2026 | ABLAPL-11950/2025   | J.PRADHAN          | GENERAL |  | Order Dtd. 2026-02-09                   |
| .2026 | CRLMC-2824/2025     | PARTHA SARATHI DAS | GENERAL |  | Order Dtd. 2026-02-10                   |
| .2026 | CRLMC-3699/2024     | PARTHA SARATHI DAS | GENERAL |  | Order Dtd. 2026-02-10                   |
| .2026 | CONTC-5480/2025     | P K MISHRA         | GENERAL |  | Order Dtd. 2026-02-10                   |
| .2026 | CONTC-6366/2024     | S S RATH           | GENERAL |  | Order Dtd. 2025-04-10                   |
| .2026 | BLAPL-13997/2025    | SARBESWAR SAHOO    | GENERAL |  | Order Dtd. 2026-02-10                   |
| .2026 | CMP-2028/2025       | M K PANI           | GENERAL |  | Order Dtd. 2026-02-10                   |
| .2026 | WA-                 | J C BARAL          | GENERAL |  | Order Dtd. 2026-01-28                   |

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|       | 403/2025             |                       |         |  |  |
| .2026 | CMP-2004/2025        | M K PANI              | GENERAL |  | Order Dtd. 2026-02-10                        |
| .2026 | CMP-270/2026         | M K PANI              | GENERAL |  | Order Dtd. 2026-02-10                        |
| .2026 | BLAPL-11130/2025     | M K PANI              | GENERAL |  | Order Dtd. 2026-02-10                        |
| .2026 | ABLAPL-858/2026      | H K PATRA             | GENERAL |  | Order Dtd. 2026-02-24                        |
| .2026 | CRLMC-209/2026       | P K DASH              | GENERAL |  | Order Dtd. 2026-02-24                        |
| .2026 | BLAPL-424/2026       | N SAHOO               | GENERAL |  | Order Dtd. 2026-01-22                        |
| .2026 | WP (C) - 3833/2026   | A K PANDA             | GENERAL |  | Order Dtd. 2026-02-05                        |
| .2026 | ABLAPL-566/2026      | SARAT DASH            | GENERAL |  | Order Dtd. 2026-01-28                        |
| .2026 | CRLMC-437/2026       | SARAT DASH            | GENERAL |  | Order Dtd. 2026-02-10                        |
| .2026 | WP (C) - 3035/2026   | D K BEHERA            | GENERAL |  | Order Dtd. 2026-03-02                        |
| .2026 | WP (C) - 3035/2026   | D K BEHERA            | GENERAL |  | Order Dtd. 2026-03-02                        |
| .2026 | RPFAM-10/2026        | SURESH CH SUNDARA     | GENERAL |  | Order Dtd. 2026-03-30                        |
| .2026 | WP (C) - 18894/2024  | P K DAS               | GENERAL |  | Order Dtd. 2026-02-06                        |
| .2026 | WP (C) - 32947/2025  | CHHABI RANA           | GENERAL |  | Order Dtd. 2026-02-06                        |
| .2026 | WP (C) - 12282/2025  | JYOTSNARANI ROUT      | GENERAL |  | Order Dtd. 2026-02-05                        |
| .2026 | CRLMC-3567/2025      | ASHOK KUMAR PANIGRAHI | GENERAL |  | Order Dtd. 2026-02-25                        |
| .2026 | WPC (OA) - 2594/2018 | S S RATH              | GENERAL |  | Order Dtd. 2023-10-31                        |
| .2026 | CRLREV-573/2016      | J C BARAL             | GENERAL |  | Order Dtd. 2019-06-25<br>Petition, Annexure, |
| .2026 | WP (C) - 9453/2018   | SK SAMIM              | GENERAL |  | Order Dtd. 2022-09-08                        |
| .2026 | RSA-24/2015          | BRAJAKISHORE SINGH    | GENERAL |  | Order Dtd. 2023-01-27                        |

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| .2026 | WP (C) -<br>18100/2020  | SESHA BHUSAN<br>ROUL      | GENERAL |  | Order Dtd. 2026-02-26                   |
| .2026 | RSA-<br>54/2021         | T R DAS                   | GENERAL |  | Order Dtd. 2026-02-02                   |
| .2026 | CRLMC-<br>3627/2010     | B DAS                     | GENERAL |  | Order Dtd. 2025-10-24                   |
| .2026 | WP (C) -<br>30403/2011  | S R PATTANAİK             | GENERAL |  | Order Dtd. 2026-02-06                   |
| .2026 | WP (C) -<br>32757/2020  | P CH DAS                  | GENERAL |  | Order Dtd. 2026-02-04                   |
| .2026 | FAO-<br>107/2019        | DILLIP SAMAL              | GENERAL |  | Order Dtd. 2025-12-12                   |
| .2026 | CRLMC-<br>2756/2021     | SUSHREE<br>SANGEETA PANDA | GENERAL |  | Order Dtd. 2023-09-14                   |
| .2026 | CRLMC-<br>2756/2021     | SUSHREE<br>SANGEETA PANDA | GENERAL |  | Order Dtd. 2023-09-14Petition,Annexure, |
| .2026 | CRLMC-<br>2756/2021     | SUSHREE<br>SANGEETA PANDA | GENERAL |  | Order Dtd. 2023-09-14Petition,Annexure, |
| .2026 | WPC (OA) -<br>2059/2017 | M K RANA                  | GENERAL |  | Order Dtd. 2023-03-22                   |
| .2026 | CRLMC-<br>2756/2021     | SUSHREE<br>SANGEETA PANDA | GENERAL |  | Order Dtd. 2023-09-14Petition,Annexure, |
| .2026 | CRLMC-<br>2756/2021     | SUSHREE<br>SANGEETA PANDA | GENERAL |  | Order Dtd. 2023-09-14                   |
| .2026 | LAA-<br>44/2015         | U K PANDA                 | GENERAL |  | Order Dtd. 2025-07-16                   |
| .2026 | WPC (OA) -<br>363/2019  | S S RATH                  | GENERAL |  | Order Dtd. 2025-10-31                   |

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